

to improve the efficiency of the post-harvest infrastructure;

(b) if so, whether the mission has submitted a paper to this effect;

(c) if so, the details thereof and the main features of the proposed plan;

(d) whether the World Bank has agreed to help in this regard; and

(e) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes Sir,

(b) Yes Sir.

(c) The paper suggests the line on which the oilseeds processing industry needs to be developed during the Eighth Plan, for efficient supporting the high edible oil requirements of the country. It proposes an investment of Rs.3.87 crores for modernisation of the oilseeds processing industry during the Eighth Plan. The paper also suggests measures to increase exports from a level of Rs.550 crores approximately in 1988-89 to a level of Rs. 1150 crores approximately in 1994-95.

(d) and (e). Since the World Bank had shown interest in supporting investment in agro industries projects in some sectors including the vegetable oils & oilseeds sector, this paper, which is in the nature of a project proposal has been prepared and is

under consideration for World Bank funding.

Milk Production

556. SHRI DHARMESH PRASAD VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of increase in milk production in the country since 1971;

(b) whether the National Dairy Development Board (NDDB) is planning to diversify its activities for marketing of its products; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The milk production has increased from a level of 22.5 million tonnes in 1971-72 to an anticipated level of 51.5 million tonnes in 1989-90.

(b) and (c). The Mother Dairies at Delhi and Calcutta managed by NDDB market only liquid milk and not products. Under Operation Flood-III, provision has been made for additional dairies one each in Delhi and Calcutta. In so far as the cooperatives under Operation food are concerned, the capacities for processing liquid milk and manufacture of products are created in consonance with the market demand and viability of the project.

The details of capacities created under Operation Flood are as under :-

Liquid milk (‘000 litres per day)	14034
Milk drying (MT per day)	663
Chilling (‘000 litres per day)	6079

Expansion of these capacities and also of the marketing infrastructure of the dairy cooperatives is under way to cope up with the increasing inflow of milk under the programme.

Access to Safe Water and Hygiene in Rural Areas

557. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the rural water supply programmes have achieved the desired success; and

(b) if so, the details in this regard and if not, the steps proposed to be taken by Union Government to solve the Problem?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) Yes, Sir.

(b) Out of 1,61,722 problem villages which were to be covered with safe drinking water facilities during the Seventh Plan, only about 6358 problem villages in the States Of Assam, Jammu & Kashmir, Punjab, Haryana, Himachal Pradesh, Rajasthan, Uttar Pradesh, Meghalaya, Mizoram, Nagaland and Maharashtra are likely to spill over to Eighth Plan. All other problem villages would have safe drinking water facilities by 31.3.1990. Apart from coverage of problem villages, action has been taken to set up desalination plants, defluoridation plants, iron removal plants, Solar Photo Voltaic Pumping Systems, Eradication of guinea worm and setting up of stationary and mobile laboratories for water quality surveillance programme.

Citizenship Rights to Migrants settled in Jammu & Kashmir

558. SHRI JANAK RAJ GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some people migrated from West Pakistan during 1947 and settled on the borders of Jammu and Kathua districts of Jammu and Kashmir have not been given the citizenship rights so far;

(b) whether the issue has been taken up with the state Government; and

(c) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) the persons who had migrated from West Pakistan have not been granted permanent resident certificates of the State of Jammu And Kashmir under the provision of the Jammu and Kashmir Constitution. They however, enjoy the rights to vote for Parliamentary elections.

(b) and (c) On the issue being taken up with them the Government of Jammu and Kashmir has informed that except for the constitutional status as the permanent residents of the State, there is no bar for these people for running an industry, plying transport, obtaining agricultural loans and setting up of self employment units.

Appointment of Governors

559. SHRI PARASRAM BHARDWAJ:
SHRI HARISH RAWAT: